

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 68 of 2019

IN THE MATTER OF:

B. Prashanth Hegde

....Appellant

Vs.

State Bank of India & Anr.

....Respondents

Present:

For Appellant: Mr. Sanjay R Hegde, Sr. Advocate with Mr. Pranjali Kishore, Advocates

For Respondents: Mr. Sanjay Kapur, Mr. V.M. Kannan and Mr. Sambit Parija, Advocates

ORDER

30.01.2020: Due to paucity of time this matter could not be taken up.

Process the appeal for final 'hearing' on **18th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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